GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2217 TO BE ANSWERED ON 12TH DECEMBER, 2025

FRAUD CASES OF CLAIMS UNDER AB-PMJAY

2217. SHRI KALI CHARAN SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has detected cases of fraud, misuse, impersonation or inflated claims under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) during the last three years across the country;
- (b) if so, the details of fraudulent transactions, including the number of hospitals, beneficiaries and officials found involved, State/UT-wise and year-wise;
- (c) the total amount of fraudulent or irregular claims identified and the amount recovered so far;
- (d) whether the National Health Authority (NHA) has taken action such as de-empanelment, suspension, penalty imposition or filing of FIRs against hospitals engaged in fraudulent practices including recovery of excess payments, if so, the details thereof; and
- (e) the steps taken by the Government to strengthen anti-fraud mechanisms such as AI-based claim scrutiny, real-time risk scoring, audits and biometric verification to prevent misuse of public funds under AB-PMJAY?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (e): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is governed on a zero-tolerance approach towards fraud. National Anti-Fraud Unit (NAFU) has been established at National Health Authority which works in close coordination with the State Anti-Fraud Units (SAFU) to investigate and take action on cases of fraud. Appropriate action including suspension, issue of show cause notices, warning letter, de-empanelment of hospitals, de-activation of e-cards, levying of penalty on errant hospitals and lodging of FIRs, are taken against fraudulent entities.

As on 15.11.2025, 1184 hospitals have been de-empanelled, penalties amounting to Rs. 231.88 crore have been levied against fraudulent entities and 411 hospitals have been suspended by the States/UTs.

NAFU uses AI/ML-based automated triggers to flag unusual claims such as duplicate entries, inflated procedures or misuse of patient's identity. Regular capacity-building workshops and field-level training sessions are conducted to strengthen the overall anti-fraud framework of AB-PMJAY.
